

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 140(ND)/2014  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2016

NAME OF THE COMPANY      Shiv Sevak Singh & ors.  
V/s.

M/s. VIL Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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- |    |                  |              |               |  |
|----|------------------|--------------|---------------|--|
| 1. | Dinesh Aggarwal, | Sr. Advocate | - Petitioner  |  |
| 2. | Leena Tuteja,    | Advocate     | - Petitioner. |  |
| 3. | Gshaan Chandra,  | Advocate     | - Petitioner. |  |

**Order**

Learned Counsel for the non-applicant – respondents says that detailed reply shall be filed to the application within ten days with a copy in advance to the counsel for the applicant – petitioner. After filing of reply, the issues concerning contempt shall be taken up.

List on 05.10.2016.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

15<sup>th</sup> September, 2016  
(P.K. SUD)